

**An Hon. Member:** We should take steps to liberate Goa.

**Mr. Speaker:** I have received another adjournment motion from Shri Braj Raj Singh about:

"Publishing of incorrect Indian maps showing the whole of Kashmir as parts of Pakistan and circulation of these maps in Orissa by "Das-Brothers" of Orissa. The maps have been used for teaching students in Orissa. This is in clear violation of the sovereignty and integrity of the country."

But for the fact that it is alleged that this is broadly circulated and taught in schools I would not have brought it up here. I have been given a copy of this map, which shows the whole of Kashmir as belonging to Pakistan. Are the students being taught with these maps?

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** No, Sir. We made enquiries from the State Government of Orissa and they have informed us that the atlas was published by some Das Brothers, Berhampur, Ganjam and the mistake in the colouring of different States was the ground for confusion which was quite un-intentional. The State Government says that the publishers have expressed regret for the mistake and have already taken steps to withdraw the copies already in circulation. They have since published a correct map copy of the atlas, according to the State Government, and in these circumstances the State Government do not propose to take any further action.

**Shri Braj Raj Singh:** May I tell your, Sir, that this is not the only map? There is another map also in which also—it is an all-India map—Kashmir is shown as Pakistan's territory.

**Mr. Speaker:** By the same Das Brothers?

**Shri Braj Raj Singh:** Yes. The name of the atlas is *Adhunik Manchitra*. This was circulated in the

schools and boys were being taught with this. The Chief Minister of Orissa gave an assurance that this map would be withdrawn. The assurance was given two months back. It has not yet been withdrawn. My point is this. Merely expressing an apology or showing regret on behalf of Das Brothers is not enough in such cases where there is a clear violation of India's integrity and sovereignty in publishing maps. We have been protesting about the "U.N. maps which have been showing bits of our territory as that of Pakistan. When our own State Governments are functioning, these maps are being published. When our own people are at the helm of affairs, these people are doing like this and yet the Government of India are not taking any action. I think it is a serious matter in which the Government of India must take some serious action against the company, Das-Brothers and the Chief Minister of that State.

**Shri Lal Bahadur Shastri:** The Chief Minister of Orissa and the State Government took immediate action. I do not know what information the hon. Member has received. The information received by us from the State Government is that that atlas has been withdrawn and a corrected copy has been published. I do not know on what basis Shri Braj Raj Singh has to say something else. I do not know what further action can be taken. If there is any other map, I shall be glad to get it from Shri Braj Raj Singh, and we will certainly bring it to the notice of the State Government who will take quick and prompt action. These things cannot be taken in a light-hearted way.

**Mr. Speaker:** In view of the statement of the hon. Minister, I do not think I am called upon to give my consent to the adjournment motion. The hon. Minister has taken proper steps and those maps have been withdrawn. If there are one or two other maps, they will also be withdrawn.